

Victimisation of Syndicate Bank Employees

5164. SHRI GURUDAS KAMAT: Will the Minister of FINANCE be pleased to state:

(a) whether some employees of the Syndicate Bank are being victimised;

(b) if so, the reasons therefore; and

(c) the action taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Syndicate Bank has reported that it has not victimised any of its employees;

(b) and (c). Do not arise.

[Translation]

Setting up of Jute Industry in Bihar

5165. SHRI NAWAL KISHORE RAI: Will the Minister of TEXTILES be pleased to state:

(a) whether there is any proposal to set up a Jute Mill in Sitamarhi (Bihar); and

(b) if so, the time by which it will be set up?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) No, Sir.

(b) Does not arise.

Printing of figures in Sindhi Language on Currency Notes

5166. SHRI SUSHIL CHANDRA VERMA: Will the Minister of FINANCE be pleased to state:

(a) whether the figures in Sindhi language are not printed on the currency notes although Sindhi language is included in the Eighth Schedule of the Indian Constitution;

(b) if so, the reasons therefor; and

(c) the time by which figures in Sindhi language are likely to be printed on the currency notes?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) No, Sir. Sindhi rendering of the denomination is not being printed on the currency notes.

(b) Sindhi language could not be included for value rendering on currency notes since no agreement could be reached between the two main schools of Sindhi language propagating different scripts.

(c) The inclusion of Sindhi version of the denomination in the language panel would be considered after a final decision is arrived at regarding the Sindhi script to be used.

[English]

Supply of Fuel to Deep Sea Fishing Vessels

5167. SHRI RAMCHANDRA VEER-APPA: Will the Minister of COMMERCE be pleased to state:

(a) whether the export of shrimps has declined during the last three years;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Marine Products Export Development Authority (MPEDA) has recommended supply of fuel to deep sea fishing vessels at international prices; and